व्यापारियों को किसी भी देश को रूई का निर्यात करने की आजादी है। रूई के निर्यात के लिये दिये गये कोटे के अलावा अन्य किस्मों जैसे आसाम / कोमिल्ला, जोडा, पीलो, आदि को खुले तौर पर निर्यात करने की अनुमति दी जाती है। जहां तक भुगतान के विशेष करार करने का प्रश्न है, यह मामला इन देशों से होने वाले व्यापार के रूप से सम्बन्ध रखने वाली सामान्य नीति का है और सरकार इन बातों को सदा अपने ध्यान में रखती है।

कच्ची रूई पर से निर्यात-शुल्क हटा देने का सरकार का कोई इरादा नहीं है।

रेशों की लम्बाई का विचार किये बिना रूई के निर्यात की अनुमति देना सम्भव नहीं पाया गया है। प्रादेशिक आधार पर रूई का निर्यात करने की व्यवस्था करना कठिन होगा। आवश्यकता पूरी करने के उद्देश्य से जहां तक सम्भव हो सका है, सरकार पुरानी फसल में से २५/३२ इंची रेशे वाली रूई तक की ५०,००० गांठों का निर्यात करने की अनुमति दे चुकी है। ऐसा करने में सरकार को उद्योग की आवश्यकताओं को देखना पड़ता है जो इतने लम्बे रेशे की रूई काम में लाता है।

Afro-Asian Economic Conference

*715. Shri Bimal Ghose:
Shri Raghunath Singh:
Shri D. C. Sharma:
Shri Shivananjappa:

Will the **Prime Minister** be pleased to state:

(a) whether the Ceylon Prime Minister had made a proposal to the Bandung Powers for the holding of an Afro-Asian Conference on economic co-operation; and

(b) if so, the reaction of the Government to this proposal?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The Prime Minister of Ceylon has been corresponding with the Prime Minister about the desirability of the Bandung Powers discussing questions of economic co-operation. This proposal is being considered. It is obvious that such a meeting would require careful preparation and probably small preparatory committees may have to meet before the larger meeting is held.

Baghdad Pact

*716. Shri Shivananjappa:
Shri Raghunath Singh:
Shri Hem Raj:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Indian High Commissioner for Pakistan in Karachi was recently invited to attend the inaugural meeting of the Ministerial Council of the Baghdad Pact in Karachi;

(b) if so, whether he attended the meeting; and

(c) if not, the reason therefor?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes, Sir.

(b) No, Sir

(c) The Inaugural Session was on 26th January which is India's Republic Day. The High Commissioner had unavoidably to attend a function in the Indian High Commission at that time.

Naga People Convention

*717. **Pandit D. N. Tiwary:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Select Committee of the Naga People Convention which met at Kohima in the second week of December, 1958 appointed a 25-man Committee to draft a political settlement of the Naga problems;

(b) whether Government has been approached by the Select Committee